

[Print](#)**Defective Case Register from 2026-07-17 to 2026-07-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/31111/2026	PRANAYA KISHORE HARICHANDAN	2026-07-17	Page no. 8 not available
2	D-WP(C)/30934/2026	PRASANTA KUMAR SATAPATHY	2026-07-17	1. Court fee Rs.24/- to be paid
3	D-WP(C)/27939/2026	SHASHI BHUSAN JENA	2026-07-17	1. Serial number not correctly furnished in Index
4	D-WP(C)/30840/2026	ABHAYA KUMAR BEHERA	2026-07-17	1. Page no.8 Annex-1 not exhibited
5	D-CONTC/31557/2026	ADV	2026-07-17	Annexures not correctly scanned
6	D-WP(C)/31469/2026	HARIPAD MOHANTY	2026-07-17	1. Annex-5 not properly page marked. 2. Nomenclature not furnished in V.nama.
7	D-CONTC/31696/2026	ADV	2026-07-17	Annexures not properly scanned.
8	D-MACA/31588/2026	KAPILA CHARAN NAYAK	2026-07-17	1. Court Fee Rs. 6760/ payable not paid
9	D-CONTC/31699/2026	ADV	2026-07-17	Not properly Book marked.
10	D-WA/30950/2026	DILLIP KUMAR RAY	2026-07-17	petitioners were not parties in writ petition no-15081/26 further SR
11	D-CONTC/31580/2026	ADV	2026-07-17	annexures not properly scanned.
12	D-WA/30952/2026	DILLIP KUMAR RAY	2026-07-17	PETITIONERS WERE NOT PARTIES IN WP(C)15037/ 26 FURTHER SR
13	D-CONTC/31703/2026	ADV	2026-07-17	annexures not properly scanned.
14	D-WA/30953/2026	DILLIP KUMAR RAY	2026-07-17	petitioners were not parties in WP(C) 15196/26 FURTHER SR
15	D-WA/30966/2026	ANJAN KUMAR BISWAL	2026-07-17	good ground not furnished
16	D-OTAPL/31472/2026	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL)	2026-07-17	being aggrieved not furnished
17	D-WP(C)/31540/2026	ASHOK KUMAR ROUT	2026-07-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.
18	D-WP(C)/32351/2026	BIKASH MISHRA	2026-07-17	1. Date of order not correctly furnished Sl. no.7 in Index.
19	D-ABLAPL/21412/2026	ASHOK KUMAR SAHOO	2026-07-17	31-As per standing order the details of victim/informant shall not be mentioned in the

				petition.
				Annexure be kept in cover
20	D-WP(C)/31915/2026	ARNAV DASH	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
21	D-WP(C)/31132/2026	SUBASH CHANDRA SAHOO	2026-07-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.Page nos 41 and42 not neat.
22	D-WP(C)/31603/2026	AJAY KUMAR ROY	2026-07-17	1 Page-31 not legible
23	D-BLAPL/21162/2026	LAXMI NRUSINGHA SAHU	2026-07-17	Paragraph not correctly furnished
24	D-WP(C)/31684/2026	CHITTA RANJAN LENKA	2026-07-17	Put up SR after page mark ed the index
25	D-BLAPL/21200/2026	ASIT KUMAR CHAUDHURY	2026-07-17	Name and Details of Victim informant mentioned in annexure need not be disclosed and kept in closed cover.
26	D-WP(C)/31916/2026	ARNAV DASH	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-ABLAPL/21138/2026	SURESH KUMAR PANDA	2026-07-17	Name and Details of Victim /Informant mentioned in annexure be redacted thereafter put up for SR.
28	D-WP(C)/31911/2026	ARNAV DASH	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
29	D-WP(C)/29904/2026	RAMESH KUMAR SAHU	2026-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the Petitioner not tally with cause title and affidavit
30	D-WP(C)/31912/2026	ARNAV DASH	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
31	D-ABLAPL/21142/2026	M. BALAJI RAO	2026-07-17	Name and Details of victim/informant mentioned in annexure be redacted thereafter put up for SR.
32	D-WP(C)/32204/2026	SRIKANTA KUMAR NATH	2026-07-17	Page 14 not legible
33	D-ABLAPL/21153/2026	BIBHUTI BHUSAN MISHRA	2026-07-17	Name and Details of Victim/informant mentioned in annexure be redacted thereafter put up for SR.
34	D-RPFAM/32062/2026	SANJAYA KUMAR PANIGRAHI	2026-07-17	good ground not furnished
35	D-RPFAM/32306/2026	JAYADEBA BEHERA	2026-07-17	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 2. good ground not furnished

36	D-ABLAPL/21356/2026	RASHMI KANTA ACHARYA	2026-07-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 page 9 10 and 12 be kept in seal cover
37	D-WP(C)/30130/2026	BIJAY KUMAR MISHRA	2026-07-17	Nomenclature not furnished in V.Nama.
38	D-ABLAPL/21062/2026	DHANANJAYA MUND	2026-07-17	14-NOT PROPERLY INDEXED. Annexure-1 not mentioned at page-8.
39	D-CMAPL/31078/2026	ADV.	2026-07-17	i) C. copy of impugned order not filed. ii) Ld counsel for the petitioner not signed in prayer and certificate. iii) Put up for SR after removal of defects.
40	D-ABLAPL/20167/2026	APURBA DAS	2026-07-17	1 Name of Victim/ Informant/ College /Relatives to be redacted from petition para-2 and Annex- 1 and 2
41	D-CMAPL/31338/2026	ADV.	2026-07-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authentication fee due on the (b) Appellate Court Judgement Rs payable Rs-2.25/-. Rs-2/- paid. Rs 0.25/- to be paid. 2. i) Synopsis and date chart not mention in Index,. ii) Para no. not correctly furnished as well as declaration.
42	D-BLAPL/20464/2026	ACHYUTANANDA PATTANAIK	2026-07-17	Name of the patient (victim / relative) reflected in annex.2 be kept in cover.
43	D-TRPCRL/21447/2026	SK JONED FAIZ	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED address of op 2 to 5 not furnished, date of notice at annex-2 not correct at index and book mark, annex-1 not proper mentioned, further SR after filling of petition copy of d.v case
44	D-ABLAPL/21082/2026	SAKTI MOHAN BEHERA	2026-07-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page No.11 not legible.
45	D-ABLAPL/21083/2026	JAYADEBA BEHERA	2026-07-17	14-NOT PROPERLY INDEXED. 1.Occupation of deponent not mentioned in affidavit.
46	D-CRLA/16337/2026	UMA CHARAN MISHRA	2026-07-17	135 days delay,Limitation petition not filed. 1. Vernacular certificate not furnished.2 Name of informant /Relatives/address to be redacted from Annex-1 and kept sealed cover
47	D-CRLA/16427/2026	ANIRUDHA DAS	2026-07-17	1 Name of lower does not tally in petition in connection with Annex-1.
48	D-CRLA/16525/2026	SANJIB KUMAR BHANJADEO	2026-07-17	vernacular certificate not furnished.

49	D-WP(C)/30124/2026	BIJAY KUMAR MISHRA	2026-07-17	Nomenclature not furnished in V.Nama.
50	D-WP(C)/31963/2026	SRIKANTA KUMAR NATH	2026-07-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
51	D-WP(C)/30138/2026	SUBHRANSU BHUSAN MOHANTY	2026-07-17	Page 9 not legible.
52	D-WP(C)/30152/2026	BIJAY KUMAR MISHRA	2026-07-17	Nomenclature not furnished in V.Nama
53	D-CRLMC/21257/2026	USHARANI PATI	2026-07-17	1. Annexure-3 not properly page marked in Index.
54	D-BLAPL/20946/2026	CHIRANJIB ROUT	2026-07-17	Page No. 16-17 and 27-28 not legible.
55	D-CRLA/19483/2026	MANORANJAN PADHY	2026-07-17	Name of Victim /relatives / address to be redacted from Annex-1 kept sealed cover the same
56	D-WP(C)/30126/2026	BIJAY KUMAR MISHRA	2026-07-17	Nomenclature not furnished in V.Nama
57	D-WP(C)/31897/2026	BHABANI PRASAD MOHANTY	2026-07-17	Date.31-07-2024 in annex.3 not tally with prayer
58	D-BLAPL/20954/2026	JUGALA KISHORE PANDA	2026-07-17	Name of the petitioner mentioned in C.title not tally with the signature put in V.nama.
59	D-WP(C)/31496/2026	KISHORE KUMAR MOHANTA	2026-07-17	1.Page no -1 not legible.
60	D-WP(C)/30159/2026	BIJAY KUMAR MISHRA	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Nomenclature not furnished in V.Nama
61	D-WP(C)/32110/2026	ABINASH ROUTRAY	2026-07-17	Annexure-4 not correct in averments.Page no. 25 not neat.
62	D-WP(C)/30989/2026	JANAKI KANTA MAHAPATRA	2026-07-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 41 and 42 not neat.
63	D-WP(C)/31168/2026	PRAFULLA CHANDRA DAS	2026-07-17	Page 68 to 72 not legible
64	D-WP(C)/31966/2026	SRIKANTA KUMAR NATH	2026-07-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.14 not neat.
65	D-BLAPL/20963/2026	ARIJEET MISHRA	2026-07-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim mentioned in Annexure-1 (pg.7-10) be redacted. 2.Redacted copy of the same be filed. 3.Non-redacted copy of FIR be kept in closed envelop.
66	D-WP(C)/32117/2026	ABINASH ROUTRAY	2026-07-17	Page nos. 27 and 30 not neat

67	D-WP(C)/31077/2026	RANJAN KUMAR NAYAK	2026-07-17	Rs 10.00 not paid in V.Nama.
68	D-WP(C)/32391/2026	SIDDHARTH PRASAD MISHRA	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
69	D-CONTC/24779/2026	BRAHMANANDA TRIPATHY	2026-07-17	i) Date of order and wp(c) no. not mentioned in prayer of the petition.ii) Opp. party mentioned in cause title not tally with wp(c) 4482/2023.put up for further S.R. after removal of defect.
70	D-WP(C)/31552/2026	MAHESWAR MOHANTY	2026-07-17	1. Subject code not correctly furnished in Assessment Slip, I.A. petition and Index.
71	D-CMP/31560/2026	SUBHA KUMAR MISHRA	2026-07-17	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. A.Fee Of Rs.1.10/Order be Paid on the C.Copy under A-5
72	D-CMAPL/30142/2026	ADV.	2026-07-17	i) Synopsis and date are not filed. ii) Reference certificate not furnished. iii) C. copy of impugned order not filed. iv) Put up for SR after removal of defects.
73	D-CONTC/31057/2026	ADV.	2026-07-17	1. Affidavit not properly page marked
74	D-WP(C)/31554/2026	MAHESWAR MOHANTY	2026-07-17	1. Subject code not correctly furnished in Assessment Slip, I.A. petition and Index.
75	D-CMP/31504/2026	KSHIROD KUMAR SAHOO	2026-07-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
76	D-CRLMC/17958/2026	MANOJ KUMAR MOHANTY	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1. Disposal date of CRLMC case not correctly furnished in Reference certificate. 2. After page no.17 one page not paginated. 3. LAA Rs.10/- and HBAWF fee Rs. 50/- to be paid in V.nama.
77	D-CRLA/16349/2026	NIRANJAN PANDA	2026-07-17	1 pages -48 to 99 not page marked in annexures.
78	D-CMAPL/30547/2026	SANGRAM JENA	2026-07-17	Synopsis and date chart are not page mark in Index.
79	D-CRLMC/17820/2026	SURYA PRATAP DEO	2026-07-17	1. Put up for SR after filing of completed charge sheet
80	D-CMAPL/30837/2026	ADV.	2026-07-17	Last page of c. copy order not properly arranged
81	D-CONTC/20846/2026	ADV	2026-07-17	Period of Delay 377 days.I.A. in condonation of delay not filed. i) date of order and wp(c) no. not correctly furnished in reference certificate.ii) Date of order and wp(c) no. not furnished in prayer of the petition.
82	D-CONTC/30853/2026	SUSHANTA KUMAR PRADHAN	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

83	D-CRLREV/19422/2026	BISWARANJAN DALAI	2026-07-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 192 days delay. I.A. not filed. 2. Court Fee Rs.6/- not paid 3. Name of the trial court not furnished in being aggrieved.4. As per index, annex. 2 and 3 not mentioned in page no.10 and 25.5. Affidavit not filed and good grounds not furnished.6. Under taking not filed.
84	D-CONTC/30879/2026	SUSHANTA KUMAR PRADHAN	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-CONTC/24781/2026	BRAHMANANDA TRIPATHY	2026-07-17	i) Date of order and wp(c) no. not mentioned in prayer of the petition.ii) Opp. party mentioned in cause title not tally with wp(c) no.13005/2023. For further S.R.
86	D-WP(C)/31584/2026	SRIKANTA KUMAR NATH	2026-07-17	1. Date of representation not correctly furnished Sl. no.7 in Index.
87	D-ABLAPL/21398/2026	AMITAV TRIPATHY	2026-07-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in cover
88	D-CMP/31708/2026	ASHIS KUMAR PADHEE	2026-07-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Petition not correctly addressed to Honorable Court 2.Pages No-70 and 71 not numbered.3.Petitioner No-2 not executed the Vakalat
89	D-CMAPL/29984/2026	ARIJEET MISHRA	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 40 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. C. copy of order not page mark as well as Index
90	D-CMAPL/31003/2026	SANGRAM JENA	2026-07-17	Synopsis and date chart are not page mark in Index.
91	D-CRLA/16259/2026	AMLAN SHAKTI PAUL	2026-07-17	11 days delay, Limitation petition not filed. Free /C. copyof Annex-1 not filed.
92	D-BLAPL/21261/2026	JITENDRA SAMANTARAY	2026-07-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.
93	D-CMP/31547/2026	JITENDRA KUMAR DIGAL	2026-07-17	The Copy of Complaint with order sheets of the Trial Court be filed for confirmation.
94	D-WA/30620/2026	SASWAT DAS,A.G.A	2026-07-17	i) Complete address of R-6 not furnished. ii) Para no. not correctly furnished in I.A. no. 2222/2026 as well as Index

95	D-WA/30659/2026	RAMDAS ACHARY	2026-07-17	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Respondent no. 6 to 8 in appeal memo are not party in wp (c). ii) Put up for SR reg. calculation of limitation after disposal of I.A. no. 2225/2026 and removal of defects.
96	D-BLAPL/21264/2026	KAUSTUVA MOHANTY	2026-07-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure be kept in envelope
97	D-WP(C)/32322/2026	SANGRAM JENA	2026-07-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid. 2..Subject Code Not Furnished .
98	D-CRLLP/19267/2026	HARIPAD MOHANTY	2026-07-17	77 days delay ,Limitation I.A. not filed.
99	D-CRLREV/19233/2026	BHARAT JALLI	2026-07-17	Authentication Fee of Rs 8.80/- not paid.
100	D-CMAPL/50503/2025	SUDEEP KUMAR SARANGI	2026-07-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i)Reference certificate not furnished. ii) C. copy of order not page mark as well as Index.
101	D-WP(C)/31844/2026	PRAVASH CHANDRA JENA	2026-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-5 affidavit in the I.A not correctly mentioned and also Paragraph.
102	D-FAO/31530/2026	PRASANTA KUMAR MAHALI	2026-07-17	1.Period of Delay 141 days 2. appellant in W.C CASE NO 180-D/2012 NOT MADE PARTY IN PRESENT APPEAL
103	D-ABLAPL/21414/2026	VIVEKANANDA JENA	2026-07-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-2 in page no.15 not redacted.Annexures be kept in cover.
104	D-FAO/31582/2026	KUNAL KUMAR SWAIN	2026-07-17	1. Period of Delay 3 days
105	D-FAO/31757/2026	ADAM ALI KHAN	2026-07-17	1. Period of Delay 230 days
106	D-WP(C)/31661/2026	DURGESH NARAYAN RATH	2026-07-17	1. PAGE NO.84 NOT FILED.
107	D-WP(C)/31944/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-07-17	1. Annexures Numbers are not properly exhibited in para nos. 8 to 27 of the body of the petition. 2. Annexure number not furnished in the prayer of the I.A. petition.

108	D-EXP/30451/2026	ADV.	2026-07-17	1. Period of Delay 2866 days delay. 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
109	D-ABLAPL/21116/2026	ANUP KUMAR PATTNAIK	2026-07-17	Paragraph No.2 repeated twice.
110	D-ABLAPL/21136/2026	BISHNU PRASAD PRADHAN	2026-07-17	Name and Details of Victim/Informant mentioned in annexure be redacted thereafter put up for SR.
111	D-WP(C)/31973/2026	SRIKANTA KUMAR NATH	2026-07-17	1. Date of Representation not correctly furnished Sl. no.7 in Index
112	D-WP(C)/31972/2026	SRIKANTA KUMAR NATH	2026-07-17	1. Date of Representation not correctly furnished Sl. no.7 in Index. 2. Name of the PS not correctly furnished in cause title
113	D-CMAPL/30662/2026	ADV.	2026-07-17	Put up SR after .C. copy of order dated- 1-7-2026 passed in wp (c)-54972/2025
114	D-CONTC/30320/2026	ADV	2026-07-17	i) Fresh cause title not in proper place. ii) Name of the opp. parties wrongly mention in Index, synopsis, date chart. iii) Date of order not mention in prayer.
115	D-WP(C)/29310/2026	BISWANATH PATNAIK	2026-07-17	1.Index not page marked as per index and annexures . 2 .RPFAM mentioned instead of Wp(C) in Affidavit and Entire I.A. petition.
116	D-WP(C)/29821/2026	GYANA RANJAN MAHAPATRA	2026-07-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executant no 6 and 7 not sign in the v.nama.
117	D-WP(C)/28296/2026	IN PERSON	2026-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Correct paging not made. Annexure marking not made.Signature not furnished in each pages of petition.Annexure-12 not page marked in index.
118	D-WP(C)/29495/2026	PRASANTA KUMAR SAHOO	2026-07-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
119	D-WP(C)/27992/2026	ASUTOSH ROUT	2026-07-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-WP(C)/30844/2026	ANINDYA KUMAR MISHRA	2026-07-17	1. Page no.51 not legible
121	D-WP(C)/29879/2026	MANAS RANJAN PRADHAN	2026-07-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
122	D-WP(C)/30551/2026	SASWAT KUMAR ACHARYA	2026-07-17	Annexure-2 not neat.